

(25)

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.380/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th September 2017, 10.30 A.M

Name of the Company		Diamond infotech Pvt Ltd -Vs- GPSK Capital Pvt Ltd & Ors.		
Under Section		213(B)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Sucharita Roy

Petitioner

S Ray, 20/9/17

Nirmalya Dasgupta

Respondent
No. 1.R.P. Mitra
20/9/17.

ORDER

The Ld. Counsel for the petitioner is present.

The petitioner has filed this petition under Section 213(B) of the Companies Act, 2013.

The petitioner has further submitted that she has filed the Interlocutory application for amendment of the petition but till date that IA has not been numbered.

The Office is directed to get the IA numbered after removal of the defect, if any.

List on 17-11-2017.

Sd/-

(Jinan KR)
Member(J)

Sd/-

(Vijai Pratap Singh)
Member(J)